

been received from National Housing Bank regarding amendments to the National Housing Bank Act, 1987. The proposals relate to the operational details of National Housing Bank so as to enable it to discharge more efficiently its functions as a principal agency to promote housing finance institutions and to provide financial and other support to such institutions. No final decision has been taken by the Government in this regard.

[*Transiation*]

Banking Service Commissions

5901. SHRI BRAHMANAND MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to wind up the Banking Service Commission set up for selection of bank officers;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). A decision was taken by the Government in 1984 to set up a Banking Service Commission for recruitment to the officers' cadre of the public sector banks. However, in the interests of economy and in the light of satisfactory functioning of the decentralised system of recruitment, the implementation of the decision has been kept in abeyance.

Achievement of Export Targets by Companies

5902. SHRI KESRI LAL: Will the Minister of COMMERCE be pleased to state:

(a) the details of the companies which have not achieved their export targets during 1990-91 and 1991-92, State-wise;

(b) whether the Government had given some assistance/grant/incentives to these companies for increasing their exports during the above period;

(c) if so, the details thereof;

(d) the action taken by the Government against the companies which could not achieve the export targets; and

(e) the steps taken by the Government to ensure achievement of these targets?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) No official export targets are fixed for individual companies by the Ministry of Commerce.

(b) to (e). In view of (a) above, question does not arise.

NTC Mills in Madhya Pradesh

5903. SHRI SATYNARAYAN JATIYA: Will the Minister of TEXTILES be pleased to state:

(a) the production of cloth and the number of workers employed in each mill in Madhya Pradesh operating under National Textile Corporation during each of the last three years;

(b) whether there has been decline in the production of cloth in these mills; and

(c) if so, the steps taken to improve the production and the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) A statement showing the details of production of cloth and number of workers employed, mill-wise, in respect of Textile mill under NTC (MP) Ltd., is attached.